

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **04.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 439/2013	16. OS 73/2007
2. OS 27/2018	17. OS 89/2010
3. OS 105/2018	18. OS 129/2013
4. OS 280/2018	19. OS 291/2013
5. OS 367/2018	20. OS 395/2013
6. OS 371/2018	21. OS 301/2018
7. OS 60/2020	22. OS 310/2018
8. OS 62/2020	23. OS 311/2018
9. OS 63/2020	24. OS 312/2018
10. OS 64/2020	25. OS 313/2018
11. OS 65/2020	26. OS 153/2020
12. OS 66/2020	27. OS 70/2020
13. OS 67/2020	28. OS 76/2020
14. OS 68/2020	29. OS 84/2020
15. OS 69/2020	30. OS 109/2020

Hosakote
03.06.2021

Girish R.B.
Addl. Civil Judge & JMFC.,
Hosakote
03/6/2021

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 04.06.2021

MORNING SESSION	AFTERNOON SESSION
1. OS 310-2016	16.FDP 8-2017
2. OS 312-2016	17.Misc 25-2018
3. OS 14-2019	18.Misc 2-2019
4. OS 150-2020	19. EX 23-2014
5. OS 20-2019	20. Cr.371-2020
6. OS 174-2020	21.CC 593-2014
7. OS 288-2009	22.CC 1059-2014
8.OS 148-2012	23.CC 596-2010
9.OS 430-2014	24.CC 572-2003
10.OS 304-2019	25.CC 1358-2013
11.OS 406-2014	26.CC 301-1999
12.OS 274-2016	27.CC 930-2011
13.FDP 1-2018	28.CC 1373-2011
14.OS 128-2021	29.CC 707-2013
15.EX 11-2019	30.CC 1109-2013

Hosakote

Dated: -03.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

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2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.